

**Parliamentary Secretary's visit to U.S.A.**

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\*684. **Shrimati Renuka Barkataki:**  
**Shri Bishanchander Seth:**

Will the **Prime Minister** be pleased to state:

(a) whether the **Parliamentary Secretary** to the **Prime Minister** (**Nagaland**) visited **U.S.A.** recently;

(b) if so, in what capacity;

(c) whether the **Parliamentary Secretary** stayed with the hostile **Naga Leader**, **Mr. Phizo**, in **London** on his way to **U.S.A.**; and

(d) if so, whether there was any discussion between the **Parliamentary Secretary** and **Mr. Phizo** in connection with the future of **Nagaland**?

**The Parliamentary Secretary to the Minister of External Affairs (Shri S. C. Jamir):** (a) Yes, Sir.

(b) He was invited by the **Friends of India Committee** in **Philadelphia (USA)** to make a lecture tour.

(c) Yes, Sir, on his way back.

(d) **Shri Jamir** and **Shri Phizo** exchanged views on the situation in **Nagaland**.

**Shrimati Renuka Barkataki:** As stated by our **Parliamentary Secretary**, our **Parliamentary Secretary (Nagaland)** stayed with **Mr. Phizo**. May I know whether it is possible for a responsible Member from the **Indian Government** to stay with a man who is a fugitive from **Indian law** and who is reported to be in collusion with our enemies?.....

**Mr. Speaker:** She should not make a speech.

**Shrimati Renuka Barkataki:** No, Sir. Did he obtain permission from the **Prime Minister** or the **Government of India** before meeting **Phizo** and carrying on negotiations with him?

**Mr. Speaker:** It is difficult for me to argue with a lady.

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** I do not exactly remember whether he took any approval from me: generally he had my approval when he went to **London**, if he wanted and if he had occasion, to talk to **Mr. Phizo**. I told him he can do so. He did not ask for my specific approval. I do not think there was any impropriety in his doing so, and on the whole it was a good thing.

**Shrimati Renuka Barkataki:** May I know the nature of the gist of the talks he had with **Mr. Phizo**?

**Shri Jawaharlal Nehru:** How can I give details. I was not present there. Apparently they must have, each of them, put forth their views and tried to convert the other party.

**Shri Tyagi:** Since the relations of the local **Government of Nagaland** with **Phizo** were those of hostility, I wonder if the reaction of the local **Government** was duly collected before the **Prime Minister** allowed a representative of the **Government of India** to have negotiations or talks with **Mr. Phizo**.

**Shri Jawaharlal Nehru:** He had no negotiations nor had the **Government of India** any talks. One Member of **Parliament**....

**An Hon. Member:** He is a **Parliamentary Secretary**.

**Shri Jawaharlal Nehru:**... went to **America**; on his way back he met **Mr. Phizo**. I think he did quite rightly.

**Shri Tyagi:** What was the gist of the talks?

**Mr. Speaker:** He said that he did not know.

**Dr. L. M. Singhvi:** May I know whether the Parliamentary Secretary concerned has submitted orally or in writing any report to the Prime Minister in respect of his conversation? Has he indicated any specific proposal which might have resulted from these conversations?

**Shri Jawaharlal Nehru:** He has given a fairly long oral report; orally he has told us of his talks. There was no question of proposals being made on this side or that side. He put forward the Government's view in regard to the happenings in Nagaland and he pointed out to Mr. Phizo that the path he was following was a very wrong and harmful one for Nagaland and Mr. Phizo defended it. Broadly speaking, that was the thing.

Shri Tyagi said something about asking the Nagaland Government. We did not ask about his going there, but Mr. Jamir, the Parliamentary Secretary, is closely associated with the members of the Nagaland Government; he consults them and co-operates with them.

**Shri Swell:** The Prime Minister has just stated that he generally approved this exploratory, informal discussion between his Parliamentary Secretary and Mr. Phizo. May I know whether it will not be in the interests of a solution of the Nagaland problem to encourage more of such meetings and to send members of the Nagaland Government to have more such informal discussion with Mr. Phizo?

**Shri Jawaharlal Nehru:** That is for the members of the Nagaland Government to decide. They are perfectly free to have any discussion they like.

**Shri Hem Barua:** In view of the fact that we have been repeatedly told since the inauguration of the Nagaland administration that Mr. Phizo in London has almost fizzled out, may I know whether this hospitality offered by Mr. Phizo to our hon. Prime Minister's Parliamentary Secretary has resulted in any change of heart so far as Mr. Phizo is concern-

ed, or whether any concrete proposals were evolved for the relaxation of the hostile activities in Nagaland?

**Shri Jawaharlal Nehru:** I have just said that there were no proposals on either side. There were informal talks and discussion.

**Shri Hem Barua:** Change of heart?

**Mr. Speaker:** Shri H. N. Mukerjee.

**Shri H. N. Mukerjee:** In view of the generally disastrous results so far of the attempted pourparlers with Mr. Phizo and his patron, the Rev. Michael Scott, may I know if it is Government's intention still to continue this kind of furtive discussion with a man who has done something which goes against the grain of Indian citizenship, and may I know if Government has even gone so far as to be indifferent to the wishes of the Nagaland Government before coming into some kind of contact officially through the Parliamentary Secretary with Mr. Phizo?

**Shri Tyagi:** It was to persuade him to come to the right path.

**Shri Jawaharlal Nehru:** This Government is always prepared to pursue any path which may lead to good results, to peaceful results.

**Shri Hem Barua:** Even with a fugitive from Indian Justice. (Interruption).

**Shri Jawaharlal Nehru:** I think for the Government it is too big a thing to stand on prestige and refuse to talk to anybody.

**Shri Ranza:** The hon. Prime Minister has made a very brave declaration now. In the light of that, may I know if the Government have at least taken the trouble of showing some courtesy to the Nagaland Government by consulting them in advance and afterwards conveying to them the result of—whatever it is—the conversation which the Parliamentary Secretary had with Mr. Phizo, and has the Parliamentary Secretary assured himself that Mr. Phizo is in a mood to

co-operate with the Nagaland Government?

**Shri Jawaharlal Nehru:** We are always consulting and keeping in touch with the Nagaland Government.

**Shri Ranga:** He must explain; he should not say in general terms. Have they consulted them before? (*Interruption*)

**Mr. Speaker:** Order, order.

**Shri Jawaharlal Nehru:** That I cannot say; Mr. Jamir, as I said, is closely connected with the Ministers of Nagaland. In fact, as soon as he came back, I think within 24 hours, he went to Nagaland to report to the Nagaland Government.

**Shri Ranga:** What did he say? Has Phizo promised to co-operate with the Nagaland Government?

**Shri Hem Barua rose—**

**Mr. Speaker:** Order, order. Hon. Members should not stand up simultaneously.

**Shri Jawaharlal Nehru:** So far as I know, Mr. Phizo has shown no intention of changing his old attitude.

**Mr. Speaker:** I have received a request from Shri Prakash Vir Shastri and some other hon. Members that I should take up Question No. 696, but I cannot take it up unless all hon. Members who have got their questions.... (*Interruptions*)

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय,  
आप इस से पूछ लीजिए ।

**Shri Raghunath Singh:** My question is also important; Question No. 696.

**Mr. Speaker:** If there is objection, then I cannot take that up.

#### Provident Fund Contribution

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696. { **Shri Umanath:**  
**Shri S. M. Banerjee:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that some big industries have agreed to raise the

provident fund contribution from 6½ per cent to 8 per cent with a view to helping the defence and development of the country;

(b) if so, which are those industries; and

(c) from which date they are likely to implement the above?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) to (c). Under an amendment made in the Employees' Provident Funds Act, 1952 from 1st January, 1963, the enhanced rate of contributions at 8 per cent can be applied by the Central Government to any establishment or class of establishments covered under the Act after such enquiry as it deems fit. The enhanced rate of 8 per cent was applied accordingly to establishments employing fifty or more persons in four industries with effect from the 1st January, 1963, and in another industry from the 1st April, 1963. These industries are—

1. Cigarettes;
2. Electrical, mechanical or general engineering products;
3. Iron and Steel;
4. Paper (other than hand-made paper); and
5. Cement.

It is proposed to apply the enhanced rate to some more industries shortly.

**Shri Umanath:** May I know the reason why the Government has not notified textile, sugar and such major industries at the same time as they have notified the other industries?

**Shri C. R. Pattabhi Raman:** As the Act now stands, an enquiry has to be